

STATEMENT

To increase the production of pulses following strategy has been adopted:-

- (i) Introduction of pulses crops in irrigated farming system and encouraging double and multiple cropping;
- (ii) Bringing additional area under pulses crop under:-
 - (a) In summer pulses with irrigation after mustard, sugarcane, potato and wheat; and under lentil in Rabi season.
 - (b) Under short duration arhar in rotation with wheat in Northern States.
 - (c) Short duration varieties of urad, moong etc. in rice fallows by utilising the residual moisture in Rabi Season.
- (iii) Inter-cropping of arhar in soyabean, bajra, cotton, sugarcane and groundnut both under irrigated and unirrigated conditions;
- (iv) Increased use of inputs like improved seeds, adoption of plant protection measures; use of phosphatic fertilisers and rhizobium culture;

The above strategy is supported by the two programmes:-

- (i) Centrally Sponsored National Pulses Development Programme (N.P.D.P.). The N.P.D.P. is in operation from 1986-87.
- (ii) Central Sector Programmes under Special Food Grains Production Programme covering:-
 - (a) Plan Protection Umbrella on Gram

and Arhar against Pod Borer, Cut Worm and Termites.

(b) Expansion of Area under Summer Moong/Urad.

Non-availability of rationed articles

*72. SHRI JAG PAL SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government are aware of non-availability of rationed articles in fair price shops in the Capital;

(b) if so, the steps proposed to be taken to ensure availability of foodstuffs in fair price shops; and

(c) the action, the Government proposed to take against the EPS owners who indulge in hoarding and black marketing of rationed items?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). Adequate stocks of rationed articles are available at fair price shops in the capital.

(c) The Delhi Administration is monitoring availability of rationed items in fair price shops on a day to day basis. Enforcement measures have been further stepped up to prevent black-marketing by FPS owners. In the months of January and February (upto 20.2.1991) already 281 FPS have been checked booking 17 cases against FPS owners for indulging in mal-practices.

[Translation]

Rehabilitation of Persons of Turkman Gate, Delhi

*73. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state: